

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.77/(GOA)/2011
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

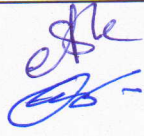
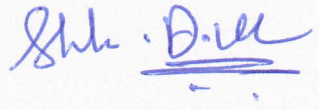
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: Mr. Nikhil Ramesh Prabhu Ajgaonkar

V/s.

M/s. Danim Infrastructure & Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Adv. Ashvini Kanadgaonkar for Adv. Rahul Oak	Adv. for Respnr. 1 to 3, 5 & 6	
2	Dhruvil Shah	PCS for Petitioner	

ORDER

C.P. No. 77/397-398/CLB/GOA/2011

1. Ld. Counsels for both the sides are present.
2. In respect of the amended petition filed by the Petitioner, the Respondent is seeking time to file the Reply. Time granted.
3. The Respondent is directed to file the reply by 15.11.2016
4. Matter is therefore listed for hearing on 02.12.2016, duly noted by both the sides.

Dated: 19.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)